

Annexure 6													
Name of the Corporate Debtor: Blu-Smart Charge Private Limited													
Date of commencement of CIRP: 16-01-2026													
List of Creditors as on: 28-07-2026													
List of operational creditors (Employees)													
(Amount in INR)													
Sl. No.	Name of authorised representative, if any	Name of Employees	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1		Parthosh Kumar Dubey	23-01-2026	8,43,508.00	5,77,931.00	Employee Dues	No	-	-	-	2,65,577.00	-	Claim has been admitted.
2		Abhishek Verma	24-01-2026	10,73,731.00	6,23,167.00	Employee Dues	No	-	-	-	4,50,564.00	-	Claim has been admitted.
3		Shiv Sharma	26-01-2026	80,421.00	80,421.00	Employee Dues	No	-	-	-	-	-	Claim has been admitted.
4		Suraj Kumar Rajbhar	26-01-2026	1,94,961.00	1,09,942.00	Employee Dues	No	-	-	-	85,019.00	-	Claim has been admitted.
5		Sameer Chaudhary	26-01-2026	7,52,250.00	6,38,150.00	Employee Dues	No	-	-	-	1,14,100.00	-	Claim has been admitted.
6		Prashant Jain	27-01-2026	2,76,503.00	2,76,503.00	Employee Dues	No	-	-	-	-	-	Claim has been admitted.
7		Nand Kumar Sharma	27-01-2026	28,36,344.00	14,45,394.00	Employee Dues	No	-	-	-	13,90,950.00	-	Claim has been admitted.
8		Vikash Kumar	27-01-2026	1,71,615.00	1,71,615.00	Employee Dues	No	-	-	-	-	-	Claim has been admitted.
9		Sunit Kumar	27-01-2026	2,55,098.00	2,13,858.00	Employee Dues	No	-	-	-	41,240.00	-	Claim has been admitted.
10		Anil kumar	27-01-2026	2,00,628.75	1,42,116.00	Employee Dues	No	-	-	-	58,512.75	-	Claim has been admitted.
11		Dhirendra Kumar	28-01-2026	63,982.00	63,982.00	Employee Dues	No	-	-	-	-	-	Claim has been admitted.
12		Unesh Kashyap	28-01-2026	87,604.00	71,906.00	Employee Dues	No	-	-	-	15,698.00	-	Claim has been admitted.
13		Pawan kumar	28-01-2026	2,10,951.00	1,69,884.00	Employee Dues	No	-	-	-	41,067.00	-	Claim has been admitted.
14		Abhishek	28-01-2026	80,220.00	64,452.00	Employee Dues	No	-	-	-	15,768.00	-	Claim has been admitted.
15		Jitender	28-01-2026	1,08,764.00	93,180.00	Employee Dues	No	-	-	-	15,584.00	-	Claim has been admitted.
16		Abhishek Sharma	28-01-2026	5,46,044.00	5,46,044.00	Employee Dues	No	-	-	-	-	-	Claim has been admitted.
17		Obit Malhotra	28-01-2026	1,02,006.24	3,988.00	Employee Dues	Yes	-	-	-	98,018.24	-	Claim has been admitted.
18		Rajat Singh	29-01-2026	16,97,280.48	7,02,801.73	Employee Dues	No	-	-	-	9,94,478.75	-	Claim has been admitted.
19		Abhishek Kumar Singh	29-01-2026	6,10,612.00	5,79,001.00	Employee Dues	No	-	-	-	31,611.00	-	Claim has been admitted.
20		Sanjay Singh	29-01-2026	89,723.00	82,194.00	Employee Dues	No	-	-	-	7,529.00	-	Claim has been admitted.
21		Gaurav Kharbada	29-01-2026	56,05,796.00	45,10,588.00	Employee Dues	No	-	-	-	10,95,208.00	-	Claim has been admitted.
22		Sumit Kumar	29-01-2026	1,76,981.50	1,50,397.00	Employee Dues	No	-	-	-	26,584.50	-	Claim has been admitted.
23		Thakur Harshil	29-01-2026	3,52,722.00	3,52,722.00	Employee Dues	No	-	-	-	-	-	Claim has been admitted.
24		Gaurav Jaiswal	30-01-2026	12,68,524.00	12,68,524.00	Employee Dues	No	-	-	-	-	-	Claim has been admitted.
25		Moyin Ahmed Sodique	30-01-2026	7,89,984.00	7,67,274.00	Employee Dues	No	-	-	-	22,710.00	-	Claim has been admitted.
26		Upendra Shakyia	30-01-2026	5,02,691.00	4,01,719.00	Employee Dues	No	-	-	-	1,00,972.00	-	Claim has been admitted.
27		Vinodh Yadav	30-01-2026	2,34,160.00	2,26,960.00	Employee Dues	No	-	-	-	7,200.00	-	Claim has been admitted.
28		shahkiran goswami	30-01-2026	4,27,108.00	1,48,184.00	Employee Dues	No	-	-	-	2,78,924.00	-	Claim has been admitted.
29		Tanmay Mehra	30-01-2026	1,74,926.00	23,524.00	Employee Dues	No	-	-	-	1,51,402.00	-	Claim has been admitted.
30		Vishal Yadav	30-01-2026	1,19,076.00	-	Employee Dues	No	-	-	-	1,19,076.00	-	Claim has not been admitted.
31		Mohammad Ashraf	30-01-2026	1,54,441.00	1,44,967.00	Employee Dues	No	-	-	-	9,474.00	-	Claim has been admitted.
32		Rajesh Kumar Prusty	30-01-2026	1,57,630.00	1,35,551.75	Employee Dues	No	-	-	-	22,078.25	-	Claim has been admitted.
33		Rahul Kumar	30-01-2026	4,20,892.00	4,12,925.00	Employee Dues	No	-	-	-	7,967.00	-	Claim has been admitted.
34		Yogesh Aggarwal	30-01-2026	2,88,177.00	-	Employee Dues	No	-	-	-	2,88,177.00	-	Claim has not been admitted.
35		Aashima Bhutani	2-02-2026	7,40,515.00	5,58,441.00	Employee Dues	No	-	-	-	1,82,074.00	-	Claim has been admitted.
36		Lekesh	6-02-2026	3,01,685.00	2,28,327.00	Employee Dues	No	-	-	-	73,358.00	-	Claim has been admitted.
		Total		2,19,97,854.97	1,59,86,633.48			0.00	0.00	0.00	60,10,921.49	-	
Note: THE CREDITORS ARE HEREBY INFORMED THAT:													
1. In pursuance of Section 15(j)(c), Regulations 62(j)(c) and 12(1), regulations 12(2) and regulation 13 of CIRP Regulations, 2016, the claimants can submit their claims within 14 days of commencement of CIRP, upto 90th days of commencement of CIRP and also till up to seven days before the date of meeting of creditors for voting on the resolution plan or the initiation of liquidation, as the case may be, respectively.													
2. The Resolution Professional and his team is diligently verifying the claims on a daily basis as per regulation 13 and 14 of CIRP Regulations, 2016. However, certain claims have been provisionally admitted based on the records submitted by the claimants. These claims remain subject to further verification and confirmation upon receipt of the complete books of accounts and relevant documentation by the Corporate Debtor, that is awaited from the Eo-management of the Corporate Debtor.													
3. It is important to note that the submission and verification of claims is an ongoing process. Given the significant volume of emails and documents pertaining to the claims filed against the Corporate Debtor, there might be some delays in the collation and review of claims. This is a procedural aspect that will be addressed in due course of time.													
4. The Resolution Professional assures all stakeholders that the claims are being continuously verified, and the updated list of claims will be uploaded frequently to maintain transparency and compliance with the regulatory requirements.													
5. It is further requested that if any creditors who don't find their names in the present list, may further send a reminder email at the process email id (cirp.bclpin@pinadvisory.in), to follow-up on their claim for quick actions.													